- (i) Large scale employment generation in priority towns.
- (ii) Development of regional intransport and frastructure, telecommunications.
- (iii) Development of land and city level infrastructure in priority towns and countermagnets.
- (iv) Development of express highways and transmission distribution of power.
- (v) Increased plan provision in the central sector, with larger reliance on institutional finance and private sector involvement.
- (vi) Amendments to the NCR Act, and institutional strengthening for more effective implementation of the regional and sub-regional plans.
- (vii) Vigorous steps for decentralisation of activities from Delhi and to ensure uniform taxes and tariffs over Delhi and rest of the region.

### Amendment of the Waqf Act

- \*150. DR. ABRAR AHMED: Will the Minister of WELFARE be pleased to state:
- (a) whether Government propose to amend the Waqf Act to streamline its working; and
- (b) if so, what are the details of the proposed amendment?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

- (b) The Wakf (Amendment) Act 1984 could not be enforced due to objections raised by various quarters of muslim community opinion. The main objections to the Amendment Act are as follows: -
- (i) The Wakf Commissioner has been given over-riding powers. He

should be subordinate to the Wakf Board.

- (ii) The Wakf Boards and the Central Wakf Council should be fully autonomous bodies with the least State Control. The Wakf Board should be either totally or largely elected bodies.
- (iii) Objection was, also taken to certain specific provisions relating to 'secular' activities of wakfs, wakf -alal-aulad, wakf properties donated by non-muslims, muafls, Khairati net annual income etc.

The proposed amendments to Wakf Law aim at meeting these objections on the basis of a general consensus

# साक्षरता के प्रसार के लिए स्वंध्छिक सगठनों को अनुदान

## \*151. श्री कैलाश नारायण सारंग : ओ रनजीत सिंह :

वया भागव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच<sup>्</sup>है कि देश में सातवीं पचदर्षीय योजना के साक्षरता का प्रसार करने के लिए **ग्रनेक** स्वैच्छिक संगठनों को वित्तीय सहायता प्रदान की गयी थी.
- (ख) यदि हां, तो उक्त श्रवधि<sup>न</sup> के दौरान फिलनी संस्थास्त्रों को सहायता प्रदान की गयी और उनमें से प्रत्येक को कितनी धनराशि दी गयी,
- (ग) क्या सरकार द्वारा उतके लेखाओं की जांच की गई है.
- (घ) यदि हां, तो कितनी संस्थायों का हिसाब तथा कार्य प्रणाली पाई गई है,
- (ङ) क्या सरकार ने भविष्य में उन संस्थायों को बित्तीय सहायता न देने का निर्णय किया है, जिनकी कार्य प्रणाली संतोषप्रद नहीं है, और
- (च) यदि नहीं, तो उसके कारण है ?

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मान्य संसाधन विकास नंदरे (श्री अर्जुम सिंह) : (क) जी हो,।

- (ख) एक चिवरण सभा पटल पर रख दिया गया है। दिखिए परिभिष्ट 164 मनुपत्न संख्या 20
- (ग) जी नहीं, सःमान्य वित्तीय नियमों और योजना के ग्रनुसरण में सनदी लेखापाल हारा पराक्षित, अनदान-प्राप्त संस्थाओं के लेखों को सरकारी ग्रन्दान के लेखों के निपटान के लिए स्वीकार किया जाता है।
- (ध) 537 मःमलों को सहायत अनुदान के सभी मामलों के संबंध में उपयोगित प्रमःण पत्न जारी कर दिए गए है।
  - (ङ) जी, हां।
  - (व) प्रश्न नहीं उठता ।

#### **Production of Steel**

### \*152. SHRI CHIMANBHAI MEHTA;

SHRIMATI MIRA DAS:

Will the Minister of STEEL be pleased to state:

- (a) whether the targets for steel products have been achieved in the current year;
- (b) if so, what is the total production of various steel items produced in public and private sectors during the last three years;
- (c) what is the price hike during the last three years and the reasons therefor;

- (d) whether it is a fact that the coknig coal for production process of steel is not available in enough quantity in our country;
- (e) if so, the details of import of coal and the foreign exchange incurred thereon during the last one year?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) The amin producers (Steel Authority of India Limited, Tata Iron and Steel Company Limited and Visakhapatnam Steel Plant) achieved 98 percent of the production target for saleable steel and 91 percent of the production target for finished steel during the first three months of the- current year, 1992-93.

(b) The total production of various items of finished steel in public and private sectors during the last three years has been as follows:

(in million tonnes)

Year;	Fr. auction
1989-90	13 00
1990-91	13-53
1991-92	14.20

(c) The increase in prices of items produced by the integrated steel plants during the Jast three years with reasons are as under:

Effective dak	1 5%	Reasons
02-06-1989		racrcuse in Railway freight.
20-03-1990	,.5%	Incrnse in excise duty.
18-09-1990	5%	General price increase to meet escalations in input prices and to cover the increase in the **EGEAF levy and *FEF levy.
26-07-1991	An average of Rs. 36/T on steel and Rs. 15/T on pig	Increase in special excise duty.
	iron.	